

(a) whether Government has made any assessment of the growing need for creches for working women in organized sector and if so, the details thereof;

(b) whether Government has any policy to promote creches in the organized sector, beyond the coverage of Rajiv Gandhi National Creche Scheme; and

(c) whether Government proposes to issue guidelines for setting up of creches for the working women in organized sector and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) No, Sir.

(b) and (c) Rajiv Gandhi National Creche Scheme for Children of Working Mothers is being presently implemented through mother NGOs. At present there is no proposal to set up the creches in the organized sector beyond the coverage of this Scheme.

#### **Vision document for women and child development**

1010. SHRI GIREESH KUMAR SANGHI:

SHRI SANTOSH BAGRODIA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of the Vision Document for women and child development adopted by the Government for the Eleventh Five Year Plan;

(b) whether it is a fact that the Vision Document does not have any specific component for setting up creches, particularly in the organized sector;

(c) if so, the reasons therefore; and

(d) whether Government would consider expanding the coverage of existing National Creche Scheme?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) Details are available in the Planning Commission's website [www.planning commission.gov.in](http://www.planning commission.gov.in).

(b) and (c) No Sir. In the Eleventh Five Year Plan (2007-2012) document, it was proposed that eligibility criteria for setting up of Creches under Rajiv Gandhi National Creche Scheme for children of Working Mothers would be widened to allow diverse agencies/organizations to participate.

(d) At present there is no proposal to expand the coverage under the existing scheme due to less allocation of funds during the financial year 2009-10.

#### **Creches under Gender Budgeting**

1011. SHRI SANTOSH BAGRODIA:

SHRI KALRAJ MISHRA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether all the Central Ministries and Departments are required to undertake Gender Budgeting;

(b) the details of the mechanism to monitor utilisation of funds by Ministries and Departments allocated under Gender Budgeting;

(c) whether Government has issued any guidelines to the Central Ministries/Departments to set up creches out of the funds indicated under Gender Budgeting or any other scheme;

(d) how many Central Government Ministries and Department have set up creches for their employees; and

(e) what steps Government is contemplating to persuade the Ministries to set up creches for their employees?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) The Ministry of Finance has instructed that Gender Budget Cells should be established in all Ministries and Departments to facilitate integration of gender analysis into their budgets.

(b) The Gender Budget Statement in the Union Budget reflect the budget provisions for schemes that are substantially meant for the benefit of women. Part A details schemes in which 100% provision is for women. Part B reflects schemes where the allocations for women constitute at least 30% of the provisions.

(c) The Central Government Ministries/Departments were requested to set up creches keeping in view the number of women employees who need the support of creche facilities.

(d) Four Ministries/Departments have informed that they have a creche centre in their premises.

(e) Ministries/Departments have been requested to set up creches for their employees.

#### **Guidelines for Rajiv Gandhi National Creche Scheme**

1012. SHRI MAHMOOD A. MADANI:

SHRI SANTOSH BAGRODIA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) what are the guidelines for Rajiv Gandhi National Creche Scheme;

(b) what is the role and contribution of State Governments in implementing the scheme;

(c) how many creches have been set under the scheme, State-wise; and

(d) whether it is a fact that there has been serious under-performance in implementation of the schemes in terms of utilization of allocations and coverage of the scheme and if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) The guidelines for Rajiv Gandhi National Creche Scheme for Rajiv Gandhi National Creche Scheme for children of Working Mothers are available in the Ministry's website viz. [www.wcd.nic.in](http://www.wcd.nic.in).